

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 684 of 2020

IN THE MATTER OF:

Mr. Mohan Lal Dhakad

...Appellant

Vs

BNG Global India Ltd.

....Respondent

Present:

For Appellant: Mr. Avinash Bhat, Mrs. Ranjana Roy Gawai, Mr. Shivansh Gupta and Mr. Veent Kumar, Advocates

For Respondent: None.

O R D E R
(Through Virtual Mode)

26.11.2020 At request of the Appellant side to furnish the addresses of the Directors of the Respondent/Company ('Corporate Debtor'), the matter is adjourned to **27th November, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Nn